

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4315

ANSWERED ON:12.12.2016

Transportation of LNG

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of programmes being undertaken by the Government to promote Liquefied Natural Gas (LNG) based transportation in the country;
- (b) the details of the schemes being implemented/proposed to be implemented by the Government to enhance the availability of LNG distribution outlets in the country;
- (c) whether the Government proposes to introduce inter-State movement of CNG vehicles in the country and if so, the details thereof along with the steps taken to switch over/operates all types of commercial vehicles by CNG/LNG in the country; and
- (d) whether the Government has launched a pilot programme to run two wheelers on Compressed Natural Gas (CNG) recently and if so, the salient features of the said programme along with the names of the cities where it is being introduced initially and steps being taken to implement the said programme throughout the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): The Ministry of Petroleum & Natural Gas (MoP&NG) has taken an initiative to explore the possibility of using Liquefied Natural Gas (LNG) as a transportation fuel in Road sector. Petronet LNG Limited (PLL) alongwith M/s Tata Motors and Indian Oil Corporation Limited have carried out a test run of an LNG fuelled bus on November 8, 2016 in Trivandrum (Kerala). The project is at pilot stage and commencement of its commercial operation depends upon requisite clearances.

(c): The Inter-State movement of CNG vehicles and operation of commercial vehicles by CNG/LNG in the country is carried out by respective Transport Corporation or individuals as the case may be. However, in order to facilitate the availability of CNG as transport fuel in the country, the Government in the year 2007 has established the Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006 to award the work for the development of City Gas Distribution (CGD) network which includes PNG/CNG network. PNGRB considers Geographical Areas/Districts for development of CGD including CNG network in a phased manner depending upon the availability of pipeline connectivity and gas sources.

(d): The Government has launched a pilot programme to run two wheelers on Compressed Natural Gas (CNG) recently in Delhi with its CGD Indraprastha Gas Limited (IGL). The salient features of programme are as under:

(i) The type approval of the CNG kit in two wheelers has been taken from Automotive Research Association of India (ARAI) which has been further endorsed by Transport Department, Govt. of NCT of Delhi. The retrofitment in vehicles has been undertaken in a centre authorized by Transport Department, Govt. of NCT of Delhi.

(ii) The CNG kit for two wheelers comprises two CNG cylinders of 4.8 litre water capacity each which can be fitted with up to 1 kg of CNG in each cylinder. These CNG retrofitted two wheelers can drive upto 120 kms in a single petrol run vehicle at the current level of prices as per the kit manufacturer/supplier.

(iii) It estimates that the two wheelers with CNG kit will emit 25% less hydrocarbon than a petrol powered two wheelers. It also claims a 20% reduction in carbon monoxide emission.

The performance of CNG retrofitted two wheelers is being closely monitored in terms of fuel efficiency, ride quality etc. during the pilot phase by all the stakeholders and the learning from this project would be used to develop the roadmap for introduction of CNG in two wheeler segment across the nation.
